

ITEM NO.101

Virtual Court 6

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 13/2013

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

S.S.BEDI

Respondent(s)

WITH

CrI.A. No. 997/2013 (II-C)

Date : 21-07-2020 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE HEMANT GUPTA

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For the parties:

Mr. Vikramjit Banerjee, ASG

Mr. Nachiketa Joshi, Adv.

Mr. Mukul Singh, Adv.

Mr. B. Krishna Prasad, AOR

Mr. Sridhar Potaraju, AOR

Ms. Shiwani Tushir, Adv.

Ms. G. Usha Sri, Adv.

Mr. Vishnu Tulashi Menon, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard.

Arguments concluded.

Judgment reserved.

(Geeta Ahuja)  
Court Master

(Anand Prakash)  
Court Master

Citation :

2002(1) SCC 405

1995 (Supp.) (2) SCC 29